

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 109(ND)/2015
CA NO.

CORAM:


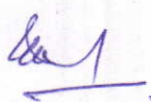
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

NAME OF THE COMPANY: Sanjeev Jain & Ors.
Vs.
M/s. Angel Buildcon Pvt. Ltd. & Ors.

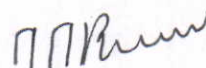
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. RAJNISH SINHA	(ADV)	PETITIONERS	
2.	MS. NEHA KHURANA	(ADV)		
3.	MS. MEHAK SETHI	(ADV)		
4	P R MITAL	AO	Angel Buildcon	

ORDER

Learned Counsel for the parties have stated that talks for settlement have failed
and therefore the matter be posted for arguments.

List for arguments on 7th October 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)